

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)**

ORIGINAL APPLICATION NO.7 OF 2024

IN THE MATTER OF:

Tandur Citizens Welfare Society,
Telangana.

...Applicant(s)

- Vs-

The Collector,
The Collector of Vikarabad,
Burgupally and ors.

...Respondent(s)

**REPORT FILED BY THE COMMISSIONER TANDUR MUNICIPALITY 2nd
RESPONDENT**

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Place: Chennai

Date: 02.06.2025



Mrs. H. Yasmeen Ali,
Standing counsel for 2nd Respondent

(Memorandum of Application Under Section 18(1) read with Section 14, and Section 15, of the National Green Tribunal Act, 2010)

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE AT CHENNAI**

ORIGINAL APPLICATION NO. 07 OF 2024

BETWEEN:

Tandur Citizens Welfare Society
Reg No.714/2016
Rep. by its President
Rajgopal Sarada
Having its registered office previously at
No. 7/7/52/4A, Gomthikunj
Tandur - 501141.
Ranga Reddy Dist,
Telangana. Currently located at Vikarabad Dist.

Applicant

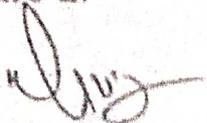
VS

The Collector Vikarabad Dist
At Vikarabad & 5 Others

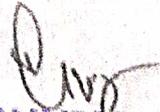
Respondents

REPORT SUBMITTED BY THE RESPONDENT NO. 2

1. It is submitted that the Government of Telangana as per the directions of Hon'ble National Green Tribunal Southern Zone administrative sanction for an amount of Rs.3,769.34 Cr/- has been accorded for construction of Sewerage Treatment Plants in all urban local bodies (101 ULBs) of Telangana and the GO bearing No.Rt.No. 388 dated 21-08-2024 has been issued by the Principle Secretary to the Government. The copy of the said GO is enclosed herewith for kind perusal of the Hon'ble Tribunal.
2. It is submitted that as per the Annexure-2 of the said sewerage project an amount of Rs.35.55 Cr/- has been allotted to the Municipality Tandur which is listed at serial No.84 of the Annexure-2.


COMMISSIONER
Tandur Municipality

3. That in pursuance of the said GO 388 the Respondent No.2 addressed a letter to the senior environmental Engineer Telangana Pollution control Board, Sananthnagar, Hyderabad vide letter No.E1/STP/GT/2024 dated 11-11-2024 for sanction of clearance for establishment of sewerage Treatment Plants in the Jurisdiction of Municipality Tandur i.e. Respondent No.2.
4. It is submitted that the tenders for construction of sewerage treatment Plants in 101 ULB's of Telangana including Tandur Municipality has been called by Superintending Engineer, Public Health, Hyderabad on 20.12.2024 @11:00 AM, duly keeping the tender closing date on 09.01.2025 @ 4:30 pm. In response to the tender notice no bidder participated for the 1st tender call.
5. Further, the 2nd tender call invited for the same work on 16.01.2025 duly publishing the tender notice in (4) daily news papers vide Lr.No. 388/DB/101ULBs/2024-25, Dt: 16.01.2025 duly fixing the tender dates as Bid starts on 17.01.2025 @11:00 AM and keeping the Bid submission closing Dt: 03.02.2025 @4:30 PM.
6. In response to the tender notice, No bidder participated for the 2nd tender call which is opened on 03.02.2025 @ 4:30 PM.
7. Further, it is submitted that, the Biennial election to the Legislative Council of Andhra Pradesh and Telangana from Graduates and Teachers constituencies MCC code applicable from 3rd February 2025 to 8th March 2025.
8. Further, the 3rd tender Call invited for the same work on 02.04.2025 duly publishing the tender notice in (4) Telugu & English daily news papers vide Lr.No.388/DB/SBM 2.0/101 ULBs/2024-25, Dt: 04.04.2025 duly fixing the tender dates as Bid starts on 08.04.2025 @ 11:00 AM and keeping the bid submission closing Dt: 28.04.2025 @ 4:30 PM.


COMMISSIONER
Tandur Municipality

9. It is submitted that, for the 3rd time also to the tender notice No bidder participated in the tender, that was closed on 28.04.2025 @ 4:30 PM and the online copy of the bidder notice with regard to tender notices bearing No. enquiry/IFB/Tender Notice 388/DB/SBM 2.0/101 ULB's/2024-25 3rd Call dated: 02.04.2025 is herewith for kind perusal of this Hon'ble NGT Tribunal.. it is submitted that a letter has been addressed by the Superintending Engineer, Public Health, West Circle, Hyderabad to the Engineer-In-Chief, Public Health Department, Hyderabad on 28.04.2025 for according permission for 4th tender notice call vide letter No. 388/DB/SBM 2.0/101 ULB's/2024-25 and the copy of the letter is filed before this Hon'ble Court for kind consideration.
10. It is submitted that, the work will be taken up as soon as possible after finalization of bidder. It is submitted that, the waste Garbage that flow in the Municipal drain has been taken out from the drain regularly at the end of the drain, water is cleaned and treated up with regular bleaching powder daily.

Hence, the Report submitted for kind perusal of the Hon'ble NG Tribunal.

Date: 31-05-2025

Place: Chennai.

Respondent No.2


COMMISSIONER
Tandur Municipality
Counsel for the Respondent No.2

GOVERNMENT OF TELANGANA
PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT

Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25

Dt: 28.04.2025

From
P.Venkateswarlu, M.Tech,
Superintending Engineer,
Public Health, West Circle,
Hyderabad.

To
The Engineer-in-Chief,
Public Health Department,
Hyderabad.

Sir,

Sub:- MA & UD - PHMED - Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0 - **Submission of PQ Stage Sheet for according Permission for 4th Call - Reg.**

- Ref:- 1) NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt: 04.12.2024
2) NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25/2nd Call,
Dt: 16.01.2025
3) NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25/3rd Call,
Dt: 02.04.2025

It is to submit that the tenders (3rd Call) for the subject work were invited on e-procurement platform vide NIT No. in the reference 3rd cited with last date for submission of bids as 28.04.2025.

The technical bid for the subject work was opened and found that no bidders participated in the tender.

A Copy of PQ Stage Sheet is herewith submitted for favour of kind information and necessary action.

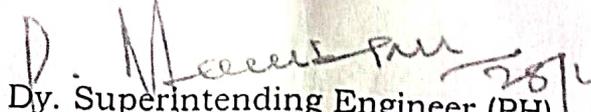
Encl: As above

Yours faithfully,

Sd/-

Superintending Engineer (PH),
West Circle, Hyderabad.

// ATTESTED //


Dy. Superintending Engineer (PH)
West Circle, Hyderabad

[Dashboard](#) [Indent Management](#) [Tender Creation](#) [Tender Evaluation](#) [LOA](#)

List of Participating Bidders

Current Tender Details

Tender ID 587099

Enquiry/IFB/Tender Notice Number 388/DB/SBM 2.0/101 ULBs/2024-25/3rd Call, Dt: 02.04.2025

Name of Work MA and UD - PHMED - Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0

Tender Category Works

Tender Evaluation Type Percentage

Tender Type OPEN

Estimated Contract Value 9945224636.00

Bid Submission Start Date & Time 08/04/2025 11:00 AM

Bid Submission Closing Date & Time 28/04/2025 04:30 PM

Bidders Rank List / PQ Stage

Company Name	Transaction Fee	EMD of Similar Works	Satisfaction Completion of Works	Execution of Minimum Quantities	Key Personal Required	Key Critical Equipments	Liquid Assets/ Credit Facilites	A Value	B Value	Bid Capacity $\frac{((A)*(N)*3.00)}{(B)}$	Overall Responsiveness	View for Docs Opening Bids	Qualifier
No Data Found													

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